

General Information			
Name of state:	Nagaland	No. of Districts: 11	Population Size: 1978502

A. Human Resources and Institutional Data	Total Marks: 20
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Governance				
#	Title	Value	Maximum Score	Obtained Score
A1	State Food Safety Commissioner (Full-time/Part-time/Additional Charge)	Part Time / Additional Charge	1	0
A2	Ideal strength of Designated Officers as per FSSAI	12		
A3	Number of Full time Designated Officers	3	2	0
A4	Ideal strength of Food Safety Officers as per FSSAI	16		
A5	Number of Full time Food Safety Officers	7	2	0
A6	Whether State Level Advisory Committee (SLAC) has been constituted (Y/N)	Yes	1	1
A7	Number of SLAC meeting held during year 2021-2022	0	1	0
A8	Number of District Level Advisory Committee (DLAC) constituted	11	1	1
A9	Total number of DLAC meeting held during year 2021-2022	1	2	0
A10	Number of Adjudicating Officers	11	1	1
A11	Number of adjudication cases filed (2021-2022)	5	2	0
A12	Number of adjudication cases pending at the beginning of the financial year (2021-2022)	0		
A13	Number of adjudication cases decided	0	2	0
A14	Whether State/UT has State Appellate Tribunal (Y/N)	Not notified as on 31.03.2022	1	0
A15	Number of CAC meeting attended by Food Safety Commissioner, himself/herself (not attended by representative)	2	2	0.5
A16	Marks on Recommendation of committee (10 % of the total marks)	-	2	0
				3.5

B. Compliance	Total Marks: 30
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Licensing and Registrations				
#	Title	Value	Maximum Score	Obtained Score
B1	Number of special drives/ camps for licensing/ registrations organised	30	2	2
B2	Total number of active licenses issued till 31.3.2022	469	1	0
B3	Number of Licences auto-generated	1	3	2
B4	Number of fresh licences issued during 2021-2022	267		
B5	Number of fresh licences issued during last year (2020-2021)	218	2	2

B6	Total number of active registration certificate issued till 31.3.2022	3868		
B7	Number of Registration certificate auto-generated	26	3	2
B8	Number of fresh registration certificates issued during year 2021-2022	2184		
B9	Number of fresh registration certificates issued during last year (2020-2021)	1708	2	2

Inspections and Sampling

#	Title	Value	Maximum Score	Obtained Score
B10	Whether the State/UT has Monthly/Quarterly plan for Inspection of high-risk FBOs	No	1	0
B11	Total number inspections conducted (2021-2022)	32	4	0
B12	Expected number of enforcement samples	1920		
B13	Number of enforcement samples drawn	157	5	0

Consumer Grievances

#	Title	Value	Maximum Score	Obtained Score
B14	Total number of consumer grievances received during 2021-2022	0		
B15	Number of Consumer Grievances pending	0	2	0
B16	If Help Desk/Help Line for consumers and FBOs is available(Y/N) If yes provide the Helpline Number.	Yes 370-2271034	1	1
B17	Whether State web portal for consumers and FBOs grievances is established (Y/N) If Yes provide the website address.	No	1	0
B18	Marks on Recommendation of committee (10 % of the total marks)	-	3	1
				12

C. Food Testing- Infrastructure and Surveillance

Total Marks: 20

Food Testing Infrastructure & Surveillance

#	Title	Value	Maximum Score	Obtained Score
C1	Number of State Food Testing Labs (SFTL)	1	2	1
C2	Number of SFTL accredited by NABL	Number of SFTL accredited by NABL	1	
		Number of SFTL recognised and notified u/s 43(1) of FSS Act of 2006	1	
		Number of SFTL accredited with NABL-FSSAI Integrated Assessment Certificate of Accreditation	0	

C3	Testing Facility in the State Food Testing Labs (SFTL)	Labs with basic functionality and High End equipments		2	1
C4	Average testing time taken in SFTL (in days) for (Chemical & Microbiological Testing)	Chemical Testing 10 (in days) Microbiological Testing 7 (in days)		1	1
C5	Number of Food Analysts in SFTL	Sanctioned Post 1 In Position 1		1	1
C6	Number of technical personnel in SFTL	Sanctioned Post 18 In Position 18		1	1
C7	Activities conducted through FSW:	Number of FSW 1 Number of Training 0 Number of Tests 744 Number of Awareness Program 13		4	1
C8	Participation in INFoLNET (Indian Food Laboratory Network)	Registered and not fully functional		2	1
C9	Does the State has its own Surveillance Plan? Y/N.	No		1	0
C10	Number of Samples received		734		
C11	Number of Samples analysed		734	2	2
C12	Marks on Recommendation of committee (10 % of the total marks)	-		2	2
					12.5

D. Training and Capacity Building Total Marks: 10

Regulatory Training of Officers & Staff

#	Title	Value	Maximum Score	Obtained Score
D1	Any specific/special training conducted by States/UTs for FSOs/DOs (2021-2022)	No	1	0
D2	Number of FSOs and DOs trained in food fortification (2021-2022)	6	2	1
D3	Target of State to Conduct FoSTaC trainings under MoU (2021-2022)	14		
D4	Number of FoSTaC trainings conducted by State (2021-2022) against D3	6	3	1
D5	Number of Food Safety Supervisors trained	93	3	0
D6	Marks on Recommendation of committee (10 % of the total marks)	-	1	0
				2

E. Consumer Empowerment and FSSAI Initiatives Total Marks: 20

Coverage of Food Fortification

#	Title	Value	Maximum Score	Obtained Score
E1	Coverage of Food Fortification in Government Safety Net Programs for Oil (O), Milk (M), Wheat flour (W), Rice (R), Salt-Double fortified (S) in State	ICDS R MDM R PDS R	3	1
E2	Food Fortification Awareness in districts: Number of workshop/sensitization programs/awareness program conducted for food fortification	0	1	0
E3	Food Fortification trainings conducted in districts	0	1	0
E4	Number of Districts Participated in Eat Right Challenge	0	2	0

		Number of Eat Right School	1		
		Number of Eat Right Campus	2		
		Number of Clean Street Food Hub	0		
		Number of Clean and Fresh Fruit and Vegetable Market	0		
		Number of BHOG (Blissful Hygienic Offering)	0		
E5	Certification in any of the Five initiatives in a FY 2021-2022	Number of Eat Right Station	0	3	0
E6	Target of number of Hygiene ratings assigned to State under MoU	200			
E7	Number of Hygiene Ratings done Against E6	0		2	0
E8	IEC activities undertaken By State/UTs: This may include any awareness activity or media campaigns, translation, dubbing etc by the State. This may also include Eat Right Melas conducted or any other awareness activities) *Not included- (* Awareness through mobile food safety wheels * Licensing and registration Drives/camps)	Yes FSSAI IEC videos were dubbed to local dialect and telecasted through local channels, FSSAI awareness audios were dubbed to local dialect and broadcasted through Prasar Bharati Kohima, awareness on food safety through leaflets translated in 4 major Naga dialect (Ao, Angami, Sumi & Lotha), samples of which are uploaded herewith. FSSAI awareness videos were also telecasted through Doordarshan Kendra Kohima, food safety awareness through LED Board, smart city kiosk and billboards. Also participated in Eat Smart Street Fair an initiative of Kohima Smart City Development Ltd. under the Theme "Eat Smart, Eat Safe". _sp_1652177576.jpg		6	4
E9	Marks on Recommendation of committee (10 % of the total marks)	-		2	1
					6

Total Obtained Score

36



fssai

FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA
Inspiring Trust, Assuring Safe & Nutritious Food

AO



Eat Right India
सही भोजन. बेहतर जीवन.

"Chiyungtsü Timi Anepalutsübaji Ajak Indang Tebilemtsü Lir"

Iba



Logo reprangang

Anogoshia achiajemdang vitamin aser minerals enoker aliba fortified chiyungtsütem chiang. Chiyungtsü nung vitamin aser minerals amala talila enoksemba ajanga tachitsü, tezüknem, asodang aser ayuba nung temelenshi kecha magütsür.



Iron



Vitamin B12



Folic Acid

Fight Anaemia

Wheat Flour & Rice



Vitamin A

Prevents night blindness



Vitamin D

Supports strong bones

Oil & Milk



Iron

Fights Anaemia



Iodine

Normal growth and brain development

Double Fortified Salt

*Issued in public interest by Food Safety Authority,
Department of Health and Family Welfare, Govt of Nagaland.*

6/5/22

**GOVERNMENT OF NAGALAND
DEPARTMENT OF LAW & JUSTICE
NAGALAND: KOHIMA**

NOTIFICATION

Dated Kohima, the 4th May, 2022

NO.LAW/HC-12/2014:: In exercise of powers conferred under the Food Safety and Standard Act, 2006, the Governor of Nagaland is pleased to designate the following Courts of District & Sessions Judge in Nagaland as Tribunals for adjudication of cases under the Food Safety and Standard Act, 2006.

1.	<i>Principal District & Session Judge, Kohima</i>	<i>Kohima</i>
2.	<i>Principal District & Session Judge, Dimapur</i>	<i>Dimapur & Peren</i>
3.	<i>Principal District & Session Judge, Mokokchung</i>	<i>Mokokchung & Longleng</i>
4.	<i>Principal District & Session Judge, Tuensang</i>	<i>Tuensang & Kiphire</i>
5.	<i>District & Session Judge, Wokha</i>	<i>Wokha</i>
6.	<i>District & Session Judge, Mon</i>	<i>Mon</i>
7.	<i>District & Session Judge, Zunheboto</i>	<i>Zunheboto</i>
8.	<i>District & Session Judge, Phek</i>	<i>Phek</i>

This is issued with the approval of the Gauhati High Court vide **No.HC.VII-156(Pt.A)/2012/901/A** dated **17/02/2022**.

Sd/-

ABHIJIT SINHA, IAS

Commissioner & Secretary to the Govt. of Nagaland

Dated Kohima, the 4th May, 2022

NO.LAW/HC-12/2014

Copy to:-

1. The Commissioner & Secretary to the Governor, Nagaland, Kohima.
2. The Principal Secretary to Hon'ble Chief Minister, Nagaland, Kohima.
3. The OSD to the Chief Secretary, Nagaland, Kohima.
4. The Principal Secretary & Commissioner of Food Safety, Health & Family Welfare Department, Nagaland.
5. The Home Commissioner, Nagaland, Kohima.
6. The Commissioner, Nagaland, Kohima.
7. All Comm. & Secretary / Secretary to the Govt. of Nagaland.
8. The Director General of Police, Nagaland, Kohima.
9. The Registrar General, Gauhati High Court, Guwahati.
10. The Registrar, Gauhati High Court, Kohima Bench, Kohima.
11. All Deputy Commissioners / ADCs, Nagaland.
12. All Superintendents of Police, Nagaland.
13. The Publisher, Nagaland Gazette, Kohima for publication in the next Gazette.
14. Guard File / Office copy.


04/05/22

(B. LUTHER)

Under Secretary to the Govt. of Nagaland.